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NOTIFICATION

No. H.12018/201/09-LJD/19, the 3rd April, 2009. The following Act of the Mizoram Legislative Assembly which received the assent of the Governor of Mizoram is hereby published for general information.

The Mizoram Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2009.

(Act No. 3 of 2009).

[Received the assent of the Governor of Mizoram on the 25th March, 2009]

AN

ACT

to provide for the Appointment, Salaries, Allowances and other Miscellaneous Provisions of the Parliamentary Secretaries in the State of Mizoram.

It is enacted by the Legislative Assembly of Mizoram in this Sixtieth Year of the Republic of India as follows, namely:-

- Short title, Extent and commencement*
1. (1) This Act may be called the Mizoram Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2009
- (2) It extends to the whole of Mizoram.
- (3) It shall be deemed to have come into force from 29th December, 2008.
- Definitions*
2. In this Bill, unless the context otherwise required:-
- (a) “Chief Minister” means the Chief Minister of Mizoram;

**FORM OF OATH OF OFFICE AND SECRECY FOR A
PARLIAMENTARY SECRETARY**

'I, A.B., do swear in the name of God
solemnly affirm that I will bear true faith and allegiance the Constitution
of India as by law established, [that I will uphold the sovereignty and integrity of India,] that I will
faithfully and conscientiously discharge my duties as a Parliamentary Secretary of
and that I will do right to all manner of people in accordance with the Constitution and the law
without fear or favour, affection or ill-will.

I, A.B., do swear in the name of God
solemnly affirm that I will not directly or indirectly communicate or
reveal to any person or persons any matter which shall be brought under my consideration or shall
become known to me as a Parliamentary Secretary of except as may required
for the due discharge of my duties as such Parliamentary Secretary.'

P. Chakraborty,
Commissioner/Secretary,
Law & Judicial Department,
Govt. of Mizoram.